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ITEM NO.MM-H

Court No.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).19152-19153/2013

(From the judgement and order dated 15/05/2013 in WPC No.2982/2013,CM No.5636/2013 of The HIGH COURT OF DELHI AT N. DELHI)

SAMBHAVANA

Petitioner(s)

VERSUS

UNIVERSITY OF DELHI

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and prayer for interim relief)

Date: 21/05/2013 These Petitions were mentioned today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Petitioner(s)

Ms.Jyoti Mendiratta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List these matters on Monday, the 27th May, 2013.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master

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